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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4456/7/HDB/2017
NAME OF THE COMPANY	Indu Techzone Private Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	Indu Techzone Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Counsel	9908011277	Sy [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lakshmi Narasimha			
M. Anil Kumar	Advocate	94405 69157	M. An [Signature]

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ORDER

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner and Dr.K.Lakshmi Narasimha along with Mr.M.Anil Kumar, Learned Counsels for the Respondent.

At the request of both the Counsels, case is posted to 16.01.2018.

  
Member (T)

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Member (J)